

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 15.07.2021 (THURSDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**10.30AM**

In the Court of Hon'ble Mr. Justice Venugopal M, Member (Judicial) and Hon'ble Mr. V. P. Singh,  
Member (Technical)

## **For Hearing (Part Heard)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp App (AT) (CH) No. 17/2021 (PH)	Devas Multi Media Private Limited Vs Antrix Corporation Limited & anr	Anuradha Dutt Anant Merathia	Arjun Krishnan Poornima Hatti - R1 K. Ramanamoorthy K Latha Parimalavadhana Sanjay Shorey – R2
2.	Comp App (AT)(CH) No. 24/2021	Devas Employees Mauritius P Ltd V Antrix Corporation Ltd & 2 ors	Anuradha Dutt Anant Merathia	Arjun Krishnan Poornima Hatti - R1 K. Ramanamoorthy K Latha Parimalavadhana Sanjay Shorey – R2

## **For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
3.	Comp. App. (AT)(CH) (Ins) No. 49/2021	Startree Retailors Pvt Ltd Vs Mr. Anil Kumar Birla & 2 ors	Shardul Amarchand Mangaldas	S. Karunamoorthy S.K.Mageshwaran Caveator for R3

## **For Admission (Adjourned Fresh Case)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
4.	Comp App (AT) (CH) (Ins) No. 136/2021	M/s Dyanamic Engineers Limited V M/s. Muhlenbau Equipments P Limited & anr	Rakesh Mohan Sharma PCS	

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For Assistance,

1.Dy.Registrar - **PH No. : 044-2888 0443**  
**CELL : 9868947517**

2.Asst.Registrar - **PH No. : 044-2888 0500**  
**CELL : 9444687246**

By the order of Hon'ble Member (J)

(Chennai Bench)